Regarding increasing road accidents in Kerala

SHRI KODIKUNNIL SURESH (MAVELIKKARA): Thank you Madam Chairperson.

Madam Chairperson, I rise to draw the urgent attention of this House to an alarming increase in road accidents and fatalities in Kerala, particularly on the National Highways -- NH-66, NH-966, NH-544, State Highway (SH-8), as well as on other key roads undergoing constructions. This issue demands immediate intervention from the Central Government to ensure safety of the commuters and pedestrians on the roads.

In recent weeks, multiple tragic incidents have occurred. In Alappuzha, Kalarkode (NH 66), six lives of MBBS students were lost due to poorly managed traffic and hazardous road conditions caused by ongoing construction. In Palakkad, Kalladikode (NH-966), a devastating crash claimed the lives of four children, highlighting the lack of safety infrastructure. In Pathanamthitta district (SH-8), four fatalities occurred due to unsafe road conditions and absence of proper traffic management.

HON. CHAIRPERSON: Thank you, hon. Member.

Please conclude.

SHRI KODIKUNNIL SURESH: Madam, I am concluding.

In Thrissur, Nattika (NH-66), five people lost their lives in a tragic accident, further emphasizing the dire need for immediate corrective measures on this critical highway. In Coimbatore, Madukkarai (NH-544) also, same type of accident happened.

Madam, in the entire State of Kerala, for the last 10-15 days, serious accidents have been happening because of unscientific road constructions by the National Highways Authority of India as well as by the State Governments.

I would like to request the Government, through you, to direct the National Highways Authority of India to take urgent action in this regard.